

ANNEXURE-6

EAGLE HOME APPLIANCES PRIVATE LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Category: List of Operational creditors (Employees); Date of Commencement of CIRP: March 28 2024; List of Creditors as on 11th April, 2025

S. No	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received			Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim				

(Amount in ₹)



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